GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 405 TO BE ANSWERED ON 01.12.2015

Intended Nationally Determined Contributions

405. SHRI PRABHAKAR REDDYKOTHA: SHRIMATI VANAROJA R.

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether India has submitted its INDCs on reducing emission in Bonn in January, 2015;
- (b) if so, the details and salient features thereof;
- (c) whether India has expressed its desire to be a part of the solution to climate change; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) & (b) India has submitted it's Intended Nationally Determined Contribution (INDC) to United Nations Framework Convention on Climate Change (UNFCCC). Some of the salient features include: (i) Sustainable Lifestyles (ii) Cleaner Economic Development (iii) Reduce Emission intensity of Gross Domestic Product (GDP) by 33-35% by 2030 from 2005 level (iv) Increase the Share of Non Fossil Fuel Based Electricity to 40% of electric power installed capacity by 2030 (v) Enhancing Carbon Sink (Forests) (vi) Adaptation (vii) Mobilizing Finance (viii) Technology Transfer and Capacity Building.
- (c) & (d) India is a Party to United Nations Framework Convention on Climate Change (UNFCCC) which aims to address challenges posed by climate change. There are 195 Parties to the UNFCCC, which works for multilateral basis for collective action.
